

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 02 /2017/R&S

Dated Ranchi the 15th May, 2017

The Court has been pleased to revise the present cost structure in terms of Rule 195 of the High Court of the Jharkhand Rules, 2001 for supplying copies of the paper-books prepared by the Court @ Re. 01/- (Rupee One) per page where either of the parties would be required to defray the costs and the same shall always be paid by the parties.

The above revised cost structure will be applicable with immediate effect.

By order of the Court


16.05.2017
Registrar General